

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:-63- JK (LD) of 2026**

**DATED: - 02 - 01 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

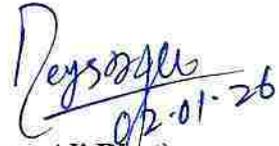
**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government  
Dated: 02.01.2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer



**Annexure to the Government Order No. 63- JK (LD) of 2026 dated 02.01.2026**

S No.	Title of the Case	OIC
1	WP(C) No. 1313/2025 titled Adil Majeed Dar Vs. UT of J&K and others.	Mr. Abdul Hamid, Dy.SP (CPK)
2	FIR No. 145/2017 P/S Pattan, offence U/S 306/384/34 RPC, titled Ut of j&K V/s Gh. Nabi Ganie and Ors.	Mr. Hakeem Amaan Ali, Dy AG
3	OA No. 1267/2025 titled Mubashir Manzoor Rather Vs. UT of J&K and others	Ms. Syed Sleet Shah-JKPS, Dy.SP Hqrs Srinagar, Cell no. 94190055754
4	WP© No. 1842/2024 titled Firdous Ahmad Khan & others V/S UT of J&K & others	Shri Sharafat Nawaz SDPO Rafiabad JKPS- 236383
5	WP(C) No. 3004/2025 titled Hafiz-Ul-Rehman and Anr V/s UT of J&K and others	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu
6	O.A No. 2000/2025 titled Pritam Singh V/s UT of J&K and others	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jamm
7	\VP(C) No. --/2025 titled Aadil Ahmad Shaingojri V/s UT of J&K and others	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu
8	WP(C) No. 3609/2025 titled Mohd Iqbal Bhat Vs UT of J&K & Others	Shri Vinod Kundal, SDPO N ta Jammu
9	Civil Suit Shamsher Sin No_2025 Vs UT of J&K titled	Shri Varinder Gupta, SDPO Akhnoor Jammu
10	WP(C) No. 293912025 titled Gurdeep Sin Vs UT of J&K and Others	Mrs. Farha Nishat, Hqrs Jammu DvSP
11	T.A. No.611626512021 titled Jatindervir Singh Vs UT of J&K and others.	Shri Narinder Singh, Dy SP (M) Administrative Officer, ZPHQ
12	WP(Crl) No. _/2025 titled Miss X through her sister namely Sobia Mahroof Vs UT of J&K and Others	Shri Vinod Kundal, SDPO Nagrota, Jammu
13	Civil Suit Krishan Lal Vs UT of J&K and Others.	Shri Kuljeet Singh, SDPO
14	Mayankar Maurya and others Vs UT of J&K and Another	SDPO City South, Jammu
15	HCP No _ - _-/2025 titled Shubam Gill Vs of J&K & Others	Sh Vikram Singh, SDPO City North Jammu
16	FIR No. 145/2017 u/s 306/384/34 RPC, P/S Pattan titled UT of J&K Vs Ghulam Nabi Ganie & Ors.	Sh. Raja Majid, SDPO Pattan,

*N. Singh*

*Jm*